

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI
OA 1342/92

New Delhi this the 16th day of January, 1998.

Hon'ble Smt.Lakshmi Swaminathan, Member(J)
Hon'ble Shri S.P.Biswas, Member(A)

In the matter of

Shri P.L.Saini,
S/O Late Sh.Bhola Nath,
R/O 285, Sector-1,
Sadiq Nagar, New Delhi

Employed
as Assistant Meteorologist,
India Meteorological Department,
Lodhi Road, New Delhi-3

. Applicant

(By Advocate Shri G.D.Gupta, learned counsel
through proxy counsel Sh.Pramod Gupta)

Vs

1. Union of India
Through its Secretary,
Ministry of Science and Technology,
Technology Bhawan,
New Mehrauli Road,
New Delhi-16

2. Director General of Meteorology,
India Meteorology Department,
Lodi Road, New Delhi-3

(By Advocate Sh.S.M.Arif)

. Respondents

O R D E R (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Member(J))

Shri Pramod Gupta, proxy counsel submits that he wishes
to withdraw the application.

2. Permission to withdraw the OA is granted. Accordingly
OA is dismissed as withdrawn.

S.P.Biswas
(S.P.Biswas)
Member(A)

Lakshmi Swaminathan
(Smt.Lakshmi Swaminathan)
Member(J)